

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **10.04.2024** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30AM

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No.160/2023	SREI Equipment Finance Ltd. Vs Madhucon Projects Ltd. WITH	Mr. Anant Merathia	Mr. R Madana Gopal
2.	Comp App (AT) (CH) (Ins) No.161/2023 For Stay IA No. 529/2023	Madhucon Projects Ltd. Vs SREI Equipment Finance Ltd.	Mr. R Madana Gopal	Mr. Anant Merathia

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 29/2024 For Condone Delay IA No. 95/2024 For Direction IA No. 96/2024	Whitehand Services Vs RD Buildtech & Developers (Karnataka) Pvt. Ltd	Mr. T Jayasankar	
4.	Comp App (AT) (CH) (Ins) No. 122/2024 For Stay IA No. 329/2024 For Exemption IA No. 330/2024	Mr. B Arjun Govind, Suspended Director of BGR Energy Systems Limited Vs PVB Sudhakara Rao, IRP of BGR Energy Systems Ltd. & Anr.	Mr. Rahul Balaji	
5.	Comp App (AT) (CH) (Ins) No. 123/2024 For Exemption IA No. 331/2024 For Stay IA No. 332/2024 Additional docs. IA No. 333/2024	Sanjay Saihgal Suspended Director of Deccan Charters Pvt. Ltd. Vs Krone Finstock Pvt. Ltd. & Anr.	Mr. Pawan Jhabakh	

6.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Dominic Savio Joseph	
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For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022 Additional docs. IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
8.	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022 Additional docs IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
9.	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022 Additional docs. IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
10.	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022 Additional docs IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
11.	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022 Additional docs IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
12.	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022 Additional docs	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

	IA No. 31/2024	Waheeduddin Azmi & 2 Ors. WITH		
13.	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022 Additional docs IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
14.	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022 Additional docs IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
15.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023 & 198/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy- R2-R9 & R12 Mr. Dhananjaya Sud-R10 Mr. T Sundar Rajan- R11

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd & Anr.	Mr. Ankur Goyal	Mr. VV Sivakumar- R2
17.	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	Mr. Saket Singh	Mr. VV Sivakumar
18.	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors.	Mr. R Subramaniam Raja	Mr. Saji P John-R1& R2 Mr. Anant Merathia- R4 Mr. S AravindanR5

19.	Comp App (AT) (CH) (Ins) No. 102/2023 For Condone Delay IA No. 366/2023 Delay in representation IA No. 365/2023 For Stay IA No. 367/2023	Erragam Sudhir Reddy Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. ML Ganesh-R1
20.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of M/s Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd.	Mr. V Venkata Sivakumar	Mr. Surya Teja SS Nalla

For Defects/Rectification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	9805118/01599/2022 (Diary No. 703/2022)	Venkata Sivakumar V Vs Hon'ble NCLT Bench	Mr. V Venkata Sivakumar	
22.	9805130/01613/2022 (Diary No. 723/2022)	K Premsagar Rao Vs Dr. KV Srinivas	Mr. Avinash Krishnan Ravi	
23.	9805130/01616/2022 (Diary No. 724/2022)	K Premsagar Rao Vs Dr. KV Srinivas	Mr. Avinash Krishnan Ravi	
24.	9805118/01479/2022 (Dairy No. 670/2022)	SNJ Distillers Pvt. Ltd. Vs S Rajendran, Head Monitoring Committee in the matter of Empee Distilleries Ltd.	Mr. Avinash Krishnan Ravi	
25.	9805130/00883/2022 (Diary No. 432/2022)	Udata Venkateshwara Rao Vs Master Weaver Ethnics India Pvt. Ltd.	Mr. T Mahesh Kumar	
26.	9805130/00948/2022 (Diary No. 433/2022)	GE Capital Global Energy Investments BV Vs TVL Narasimha Rao	Mr. Dwarakesh Prabhakaran	

27.	9805118/00739/2022 (Diary No. 334/2022)	Greeta Musical Instruments Manufacturing and Exporters Pvt. Ltd. Vs JJ Fincap Pvt. Ltd.	Mr. Rahul Balaji	
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For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) No. 93/2023 For Stay IA No. 1172/2023	G. Ravi Sankar & Anr. Vs S Radhakrishnan & 2 Ors.	Ms. R Moneshaa	Dr. SV Ramakrishna-R1 R2
29.	Comp App (AT) (CH) (Ins) No. 301/2023 For Stay IA No. 921/2023	Nacre Gardens Hyderabad Limited Vs Telengana State Industrial Infrastructure Corporation	Mr. Siddharth Batra	
30.	Comp App (AT) (CH) (Ins) No. 39/2024 For Stay IA No. 116/2024	Gujarat Energy Transmission Corporation Ltd. & Anr. Vs Hitesh Goyal, RP of Bhadreshwar Vidyut Pvt. Ltd.	Ms. Aishwarya Subramani	Mr. Ramakant Rai
31.	TA (AT) No. 273/2021 (CA (AT) No. 49/2020 For Stay IA No. 835/2020 For Exemption IA No. 836 & 837/2020)	M.G Mohan Kumar VS American Road Technology & Solutions Pvt Ltd & 3 Ors	M/s Poovayya & Co Ms. Priyadarshi Banerjee	Mr. Rishabh Jain
32.	TA (AT) No. 101/2022 (CA (AT) (Ins) No. 456/2020)	Green Land Vs Ebaco India Pvt. Ltd.	Mr. Praveen Kumar	
33.	Comp App (AT) (CH) (Ins) No.116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Private Limited & 3 Ors.	Mr. Samuel Nagadesi, CA	Mr. V Shankar, RP/R4

34.	CA (AT) (CH) (Ins) No. 12/2024 For Exemption IA No. 49/2024 For Stay IA No. 48/2024 For Interim relief IA No. 224/2024	IDBI Bank Ltd VS M/s. Span Engineers & 2 Ors.	Ms. Niranjana Pandian	M/s Legalserve & Associates- R1
35.	Comp App (AT) (CH) (Ins) No. 17/2024 For Exemption IA No. 63/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors. WITH	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr. Y Suryanarayana-R3
36.	Comp App (AT) (CH) (Ins) No. 18/2024 For Exemption IA No. 64/2024 For Stay IA No. 65/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors.	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr. Y Suryanarayana-R3
37.	Comp App (AT) (CH) (Ins) No. 107/2024 To dispense with IA No.294/2024 For Stay IA Nol. 295/2024	M/s Stelligence Pharmscience Pvt. Ltd. Rep by Mr. Ramachandran R Vs M/s Religare Finvet Ltd. Rep by its Directors & Anr.	Mr. MVV Ramana	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	TA (AT) No. 252/2021 (CA (AT) (Ins) No. 967/2020)	Stressed Assets Stabilization Fund Vs Sethi Engineers and Foundry Ltd.	Ms. Varun Srinivasan	Mr. Y Suryanarayana
39.	Comp App (AT) (CH) (Ins) No. 184/2022 For Condone Delay IA No. 419/2022, IA No.420/2022 For Exemption IA No.421/2022 To Adv. Hg. IA No. 232/2024	HP Arun Kumar & 2 Ors. Vs Addanki Haresh, RP, M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushal Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar

40.	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs M/s Vels Studios and Entertainment Pvt. Ltd. & 5 Ors	Mr. Badri Vishal & Ms. Anisha Gupta	Mr. B Dhanaraj-R1, R4 Mr. B Sivaraman-R2, R3, R5 M/s Aiyar & Dolia- R6
41.	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
42.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt. Ltd. & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
43.	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No. 394/2021	Upender Kumar Agarwal Vs State Bank of India & Anr.	Mr. S. Rajagopalan	Mr. Vipin Warriar – R1 Mr. Amir Bavani-R2
44.	Comp App (AT) (CH) (Ins) No. 81/2022 For Stay IA No. 163/2022	J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd. WITH	Mr. Rohan Rajasekaran	
45.	Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No. 167/2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Mr. Y Suryanarayana	Mr. Rohan Rajasekaran- R1 Mr. Suryanarayana Raju- R2 Mr. Krishna CV Grandhi-R3 Mr. N.P.Vijay Kumar- R4 Ms. Mumaneni Vazra Laxmi-R7
46.	Comp App (AT) (CH) No. 90/2022 For Stay IA No. 778/2022	Vaikundarajan Subramanian & Anr Vs Jagatheesan Muthurajan & 9 Ors	Mr. Ramaswamy Meyappan	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 M/s Kingsly Solomon J- R8 Ms. K. Subbu Ranga Bharathi-R9

		WITH		Ms. S Elambharathi-R10
47.	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay IA No. 786/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors WITH	Ms. K. Subbu Ranga Bharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta-R7 M/s Kingsly Solomon J- R9 Ms. S Elambharathi- R11
48.	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors WITH	Ms. Johnsy Greta	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 M/s Kingsly Solomon J- R8 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi- R11
49.	Comp App (AT) (CH) No.93/2022 For Stay IA No. 790/2022 For Urgent Hearing IA No. 791/2022	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors WITH	Mr. J. Kingsly Solomon	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta-R7 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi- R11
50.	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793/2022 For Interim Relief IA No. 795/2022	Sumana Balasamy Kamaraj Vs Jagatheesan Muthurajan & 10 Ors.	Ms. S. Elambharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta-R7 M/s Kingsly Solomon J- R9 Ms. K. Subbu Ranga Bharathi-R11

51.	Comp App (AT) (CH) No. 112/2022 For Urgent Hearing IA No. 1026/2022 For Stay IA No. 1027 & 1028/2022	Krishna Metal Industries Pvt Ltd & 5 Ors. Vs Vijay Kumar Goyal & 3 Ors	Mr. Y Suryanarayana	Mr. R Parthasarathy- R1- R4
52.	Comp App (AT) (CH) (Ins) No. 251/2022 For Exemption IA No 528/2022	Eera Investments Vs M/s MR Pro Tech Pvt Ltd	Mr. Avinash Krishnan Ravi	
53.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Mr. Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
54.	Comp App (AT) (CH) No. 115/2023 For Condone Delay IA No. 1418/2023 For Stay IA No. 1419/2023	M/s. Hira Multi Construction Ventures Pvt. Ltd. Vs Mohammed Imtiyazuddin & 26 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. Venkata Rami Reddy- R5 Mr. Ch. Veeranjaneyulu, CS- R8 Mr. Naresh Kumar Sangam- R13-R15, R18-R22

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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